

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT ROHINI COURT DELHI

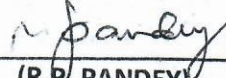
ORDER

In supersession of earlier order no. Judl/ Bail/ North/ RC/ 2018/ 35285-35306 dated 22.12.2018 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi **with effect from 16.02.2019 till further order.**

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	CAW Cell-North (Judl. District) PS. Jahangirpuri PS Bhalswa Dairy PS. Mahendra Park	Sh. Jitendra Kumar Mishra, SPL. Judge NDPS Act, North District Rohini Courts, Delhi, Room No. 207
2.	PS. Prashant Vihar PS. Narela Ind. Area PS. Adarsh Nagar	Sh. Sanjeev Aggarwal, ASJ-02, North District Rohini Court, Delhi, Room No. 202
3.	PS. Mukherjee Nagar PS. S.P. Badli PS. Alipur	Sh. Ashutosh Kumar, ASJ-04 North District Rohini Courts, Delhi, Room No. 206
4.	PS. Bawana PS. Shahbad Dairy PS Model Town	Sh. Umed Singh, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No. 204
5.	PS. Crime Branch/EOW (North) PS. K.N. Katju Marg PS. Swaroop Nagar	Sh. Chandra Bose, ASJ-03 North District, Rohini Courts, Delhi. Room No. 305

Note :- 1. If any Judicial Officer mentioned in Column No.3 happens to be on leave or not available for any other reason than the link ASJ will dispose of the Bail Applications as per the Link Roaster dt. 20.10.2018.

2. It is further made clear that no separate /additional stenographer will be provided for disposal of bail applications.


(R.P. PANDEY)

District & Sessions Judge, (North),
District Court Rohini : Delhi

No. Judl/Bail/North/RC/2019/ 5300-5321 Dated: 15/02/19

Copy forwarded for information to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. Reader to undersigned, North District, Rohini Courts, Delhi.
7. Reader to Ld. D&SJ, North District, Rohini Courts, Delhi.
8. The President / Secretary, Rohini Court Bar Association, Delhi.
9. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
10. The A.O.J / Branch In-charge, Filling Section, Rohini District Court, Delhi.
11. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
12. The Web Site Committee, North District, Rohini Court Complex, Delhi.
13. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
14. PS to Ld. D&SJ North District, Rohini Courts, Delhi.
15. The Facilitation Centre, Rohini Courts, Delhi.
16. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.